

transport has simultaneously decreased or it has gone up at your cost?

**श्री नीतीश कुमार :** यह मेरी समझ से अभी जो दुलाई में कमी आई है, इस का डाइवर्सन से लिकेज नहीं है। इस का ज्यादा लिकेज रेसेशन के साथ है।

**SHRI S. R. BOMMAI:** Sir, road transport is cheaper, speedier and safer, and there is delivery at the door. Will the Railways think of efficiency, stopping pilferage and eliminating delays in transport and settlement of claims as early as possible?

**श्री नीतीश कुमार :** सर, माननीय सदस्य बोम्मई साहब का सुझाव ठीक है और हम लोग रोज उस दिशा में प्रयास कर रहे हैं। रेक्स की एफीसिएंसी बढ़ाई जाए, स्पीड बढ़ाई जाए और कंटेनर डिपोज भी जगहजगह खोले गए हैं। जिस प्रकार की मांग है, उस हिसाब से उन की सेवा करने के लिए हम एक नहीं अनेक कदम उठा चुके हैं।

**MR. CHAIRMAN:** The Question Hour is over.

#### WRITTEN ANSWERS TO STARRED QUESTIONS

"तेजी से हो रहे शहरीकरण के कारण लोग स्वास्थ्य और पर्यावरणीय संकट"

\*545. चौधरी हरमोहन सिंह यादव:

**श्री ईश दत्त यादव:**

क्या पर्यावरण और बन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को देश में तेजी से हो रहे शहरीकरण के कारण लोक स्वास्थ्य तथा पर्यावरणीय संकट संबंधी बढ़ती समस्याओं की जानकारी है, और

(ख) यदि हां, तो देश में विशेषकर बहुत शहरों में इस स्थिति पर काबु पाने के लिए अब तक क्या कार्य योजना आरम्भ की गई है ?

**पर्यावरण और वन मंत्रालय में राज्य मंत्री (श्री बाबू लाल मरांडी):** (क) जी, हां। तीव्र शहरीकरण से आवास और नागरिक सुविधाओं की कमी, ट्रैफिक जमाव, गंदी बस्तियों का विस्तार और पर्यावरण अकर्मण्य की समस्याएं पैदा होती हैं जिससे जीवन की गतिशीलता प्रभावित होती है।

#### विवरण

#### जन स्वास्थ्य और तीव्र शहरीकरण के कारण पर्यावरणीय संकट के संबंध में विवरण

(ख) सरकार ने तीव्र शहरीकरण और अवक्रमण को रोकने के लिए विभिन्न कदम उठाए हैं जिनमें निम्नलिखित शामिल हैं:-

- (1) एक मेगासिटी स्कीम, जो कि कलकत्ता, मुंबई, चेन्नई, हैदराबाद और बंगलौर शहरों पर लागू है, शहरी कार्य और रोजगार मंत्रालय द्वारा शुरू की गई है ताकि तीव्र शहरीकरण की आवश्यकता को पूरा करने के लिए उनके आधारभूत ढांचे का विकास किया जा सके।
- (2) मेगा शहरों के ईर्द-गिर्द छोटे और मध्यम नगरों के एकीकृत विकास की स्कीम भी शहरी कार्य और रोजगार मंत्रालय द्वारा शुरू की गई है ताकि मेट्रो शहरों में आकर बसने वालों को रोका जा सके।
- (3) दिल्ली में प्रदूषण नियंत्रण के लिए कार्ययोजना पहले ही तैयार कर ली गई है और उसे लागू किया जा रहा है।
- (4) चेन्नई, मुंबई और कलकत्ता के लिए इसी प्रकार की कार्य योजनाएं तैयार करने का प्रस्ताव है तथा तदनुसार तमिलनाडु, महाराष्ट्र और पश्चिम बंगाल की राज्य सरकारों को इस संबंध में कार्यवाही शुरू करने का अनुरोध किया गया है।
- (5) देश में प्रदूषण नियंत्रण के लिए एक मसौदा पर्यावरणीय कार्ययोजना तैयार की गई है और इस पर 14 जुलाई, 1998 को राज्य प्रदूषण नियंत्रण बोर्डों के अध्यक्षों और सदस्य सचिवों की बैठक में विचार किया गया है। इस कार्य योजना में विभिन्न स्रोतों से होने वाले प्रदूषण को नियंत्रित करने का प्रस्ताव है।
- (6) बहुत अधिक प्रदूषित क्षेत्रों में पर्यावरण की गुणवत्ता को बनाए रखने के लिए कार्य-योजनाएं तैयार की गई हैं।
- (7) प्रदूषण के प्रभावों पर जन जागरूकता अभियान।

#### Reconstitution of ICHR

\*546. **SHRI V.N. GADGIL:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) what are the reasons for reconstituting the Indian Council for Historical Research;

(b) whether it is a fact that all the new appointees are very old, one of them being nearly 90 years' old; and

(c) if so, what are the reasons for appointing such old persons?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) Reconstitution of the membership of any council institution after the tenure of the members is over, is a normal phenomenon. The tenure of the nominated members of the Indian Council of Historical Research was over in November, 1997.

(b) and (c) No new appointee is 90 year old. Eminence is the decisive factor in nominating historians to CHR.

#### **Use of Quinacrine Drug in India**

\*547. SHRI K.R. MALKANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether two Americans, Stephen Dr. Mumford and Dr. Kessel have developed Quinacrine, a cheap sterilisation drug with carcinogenic side-effects are reported in the Financial Express, dated 19th June, 1998;

(b) whether 26,000 women have already been sterilised in India by insertion of Quinacrine packets direct with fallopian tube;

(c) how this is happening in the country as the drug which was not used in the West and manufactured only in Switzerland, managed to enter India; and

(d) what action Government have taken against doctors/hospitals engaged in using Quinacrine?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALIA): (a) According to the International Journal of Gynaecology and Obsterics 1989, Dr. Jaime Zipper of Santiago, Chile is reported to have

developed Quinacrine drug for sterilisation. Dr. Kessel & Dr. Stephen Mumford of the International Federation of Family Health (IFFH) were reported to be distributing the drug to various countries. There is no conclusive scientific evidence of this drug causing carcinogenic side effects.

(b) and (c) There has been no official import of the drug and as such it is not possible to indicate the number of women who have been sterilised by Quinacrine pellets in India. Investigations have revealed that some practitioners and N.G.O.s in India and managed to get the drug from Dr. Kessel and others as gift items and with the consent of some women volunteers inserted Quinacrine for sterilisation purpose.

(d) There is no provision under the Drugs and Cosmetics Act and Rules thereunder which prohibits the import of a drug, against personal/test licence or as a gift item from a doctor to his patients, after obtaining the patient's consent, subject to prescribed conditions.

However, in view of the question on safety of the drug raised by Indian Council of Medical Research, the Government in consultation with the Drugs Technical Advisory Board (DTAB) and Ministry of Law, has taken steps to ban the import of this drug in any dosage form into the country under Section 10-A and also ban its manufacture distribution and sale under Section 26-A, for the purpose of female sterilization or contraception. Necessary notification to give effect to the same are in the final stages of processing in consultation with the Ministry of Law (Official Language Wing).

#### **Post-Budget Price Rise of Essential Commodities**

\*548. SHRI DIPANKAR MUKHERJEE: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the report "Sizzling